## Annexure-9 Name of the Corporate Debtor : TIRUMALLA OIL REFINERY PRIVATE LIMTED (under CIRP)

Date of commencement of CIRP: 06.08.2024

List of Creditors as on : 25.06.2025

Other stakeholders, if any (other than financial creditors and operational creditors) (Amount in ₹)

Sl.	Name of	ne of Details of claim		Details of claim admitted						Amount of	nount of Amount of Amount of claim not admitted		Amount of claim Details of Remarks, if any	
No.	Creditor	Date of	Amount	Amount of claim	Nature of claim	Amount	Amount	Whether	% of	contingent	any Mutual		under verification Security	
		receipt	claimed	admitted		covered	covered	related	voting	claim	dues, that		Held	
						by	by	party?	share in		may be set-			
						security	guarantee	:	CoC		off			
						interest								
1	Renuka Agencies	18.10.2024	4,59,135		Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	2,84,135	N.A	Amount claimed as interest is rejected, owing to unavailability of relevant documents substantiting the claim.
2	Ashwin Traders	15.10.2024	6,97,972		Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	6,97,972	N.A	Claim is made under inappropriate category.Hence rejected. However, it has been correctly reclassified under Operational Creditors.
3	M/s Sarnot Kiran Store	04.11.2024	8,08,877		Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	•	-	8,08,877	N.A	Claim is made under inappropriate category.Hence rejected. However, it has been correctly reclassified under Operational Creditors.
	TOTAL		19,65,984	1,75,000								17,90,984		